

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 228 of 2013

Dated : 24th February, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Jindal Power Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Saman Ahsan**

**Counsel for the Respondent(s) : Ms. Swapna Seshadri for
CSERC
Ms. Suparna Srivastava for R.2
Mr. A. Bhatnagar**

ORDER

We have heard the learned counsel for the Appellant for some time.

As agreed by the learned counsel for the parties, post the matter for further hearing before the **Kolkata Circuit Bench on 31.03.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/pr